

1	2	3	4	5	6
11.	Karnataka	864	992	2099	1249
12.	Kerala	247	265	152	119
13.	Madhya Pradesh	12	59	11	444
14.	Meghalaya	0	0	15	48
15.	Maharashtra	251	222	207	2280
16.	Odisha	4	1	46	0
17.	Punjab	0	0	18	1323
18.	Rajasthan	21	50	7	1502
19.	Tamil Nadu	859	543	329	59
20.	Telangana	0	78	149	57
21.	Tripura	0	0	7	51
22.	Uttar Pradesh	0	4	0	1947
23.	Uttarakhand	0	0	0	10
24.	West Bengal	20	19	61	77
25.	Andaman and Nicobar Islands	20	31	3	0
26.	Chandigarh	0	0	1	76
27.	Delhi	18	8	64	9192
28.	Dadra and Nagar Haveli	0	0	0	0
29.	Lakshadweep	0	0	0	0
30.	Puducherry	36	16	8	16
TOTAL		3574	2571	3342	21094

**Action plan to control spread of bird flu**

777. SHRI RAJKUMAR DHOOT:

SHRI SANJAY SETH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that bird flu is again spreading very fast in Delhi and some other places in the country, which has set alarm bells ringing in poultry sector of 2002;

(b) if so, the details thereof and the preventive and of other action has been taken by Government in this regard;

(c) whether Government is aware that every year due to seasonal fever like viral, dengue, bird flu and Chikungunya lakhs of people get affected due to lack of precautionary measures on the part of Government; and

(d) if so, the mechanism at place and the number of people affected/died due to above ailments in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) and (b) Yes. Outbreak of bird flu (Avian Influenza sub-type H5N8) was first reported on 18th October, 2016 among wild birds in National Zoological Park, Delhi.

Since then samples of wild/migratory birds from Delhi, Madhya Pradesh, Kerala, Punjab and Haryana have been tested positive for Avian Influenza H5N8 at National Institute of High Security Animal Diseases (NIHSAD), Bhopal, Madhya Pradesh.

Samples drawn from poultry birds in Bellary district, Karnataka have also been tested positive for Avian Influenza H5N8 at National Institute of High Security Animal Diseases (NIHSAD), Bhopal, Madhya Pradesh.

The Department of Animal Husbandry, Dairying and Fisheries, Government of India took all necessary precautions to control the outbreaks of bird flu. Advisories were issued and Teams of Experts were deputed to the affected areas to assist in control and containment measures. The concerned State Governments have carried out such operations as per 'Action Plan on Preparedness, Control and Containment of Avian Influenza'. As informed by Department of Animal Husbandry, Dairying and Fisheries, the situation is under control.

Based on the current knowledge, the public health risk to human population is considered low for Avian Influenza sub-type H5N8. However as a matter of abundant caution Ministry of Health and Family Welfare has issued an advisory to the States/UTs to minimize bird-human interface, use personal protective equipment by those handling dead/sick birds, keep persons exposed to the dead/sick birds under surveillance and provide them chemoprophylaxis (Oseltamivir 75 mg) once daily for 10 days. No human case of Avian Influenza (bird flu) has been reported in India.

(c) and (d) Outbreaks of Influenza, Dengue and Chikungunya are seasonal and affect large population. The number of cases/deaths due to these diseases State/UT-wise for the period 2015-16 are given in the Statement-I, II and III respectively. (*See below*).

Health is a State subject and hence primary responsibility for prevention and control of such seasonal fevers vests with the State Governments/UTs. Ministry of

Health and FW provides assistance to the States in terms of guidance, surveillance, laboratory support, outbreak investigation and logistics.

For prevention and control of Dengue and Chikungunya, National Vector Borne Disease Control Programme (NVBDCP) shared with the States/UTs strategies of Mid Term Plan for implementation which are as under:

- (i) Surveillance of disease and entomological surveillance
- (ii) Laboratory diagnosis and Clinical management
- (iii) Vector management-environmental management for source reduction, chemical control, personal protection and Legislation
- (iv) Outbreak response
- (v) Training, strengthening human resource and Operational research
- (vi) Behaviour Change Communication (BCC), through social mobilization and Information Education and Communication (IEC)
- (vii) Inter-sectoral coordination and
- (viii) Monitoring and supervision as main components.

Since January, 2016, a total of 22 review meetings were held and 12 advisories have been issued. States were requested to declare Dengue as notifiable disease by MOHFW *vide* letter No.7-165/2016/NVBDCP/DEN dated 9th June 2016. States were requested to fix the rate for testing Dengue @ ₹ 600/-per test. Diagnosis is provided through 542 Sentinel Surveillance Hospitals (SSHs) and 15 Apex Referral Laboratories (ARLs) identified across the country. IEC/BCC activities are carried out at national and State level with media mix strategies focusing on source reduction and personal protective measures. Funds are provided by Government of India to the States for prevention and control of vector borne diseases including Dengue and Chikungunya to implement the public health activities.

Government of India has also taken adequate measures to prevent/control Seasonal Influenza including Influenza A H1N1 in terms of influenza surveillance, laboratory support, stocking the drug Oseltamivir, personal protective equipment, daily monitoring and keeping IEC materials ready to be rolled out at the time of an outbreak.

**Statement-I**

*Details of Influenza A H1N1 (Swine Flu)-year-wise for  
affected States/UTs (2015-2016)*

Sl. No.	State	Jan., 2015-31st Dec., 2015		1st Jan., 2016-30th Oct., 2016	
		Cases	Deaths	Cases	Deaths
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	4	0	0	0
2.	Andhra Pradesh	258	36	5	4
3.	Assam	31	4	0	0
4.	Bihar	352	6	0	0
5.	Chandigarh (UT)	23	7	6	0
6.	Chhattisgarh	239	53	6	4
7.	Dadra and Nagar Haveli	26	6	1	0
8.	Daman and Diu	5	1	0	0
9.	Delhi	4307	12	192	7
10.	Goa	193	19	3	0
11.	Gujarat	7180	517	411	55
12.	Haryana	433	58	68	5
13.	Himachal Pradesh	123	27	14	5
14.	Jammu and Kashmir	495	20	2	0
15.	Jharkhand	16	6	1	1
16.	Karnataka	3565	94	86	0
17.	Kerala	928	76	21	0
18.	Madhya Pradesh	2445	367	38	12
19.	Maharashtra	8583	905	80	25
20.	Manipur	5	2	0	0
21.	Meghalaya	1	0	0	0
22.	Mizoram	4	0	0	0
23.	Nagaland	4	0	0	0
24.	Odisha	76	13	1	0

1	2	3	4	5	6
25.	Puducherry	57	4	0	0
26.	Punjab	300	61	177	64
27.	Rajasthan	6858	472	196	43
28.	Tamil Nadu	898	29	64	1
29.	Telangana*	2956	100	126	8
30.	Uttarakhand	105	15	20	5
31.	Uttar Pradesh	1578	50	122	16
32.	West Bengal	544	30	7	2
CUMULATIVE TOTAL		42592	2990	1647	257

***Statement-II****Details of Dengue Fever Cases—year-wise for affected States/UTs (2010-2016)*

Sl. No.	Affected States/UTs	2015 (Prov.)		2016*	
		Cases	Deaths	Cases	Deaths
1	2	3	4	5	6
1.	Andhra Pradesh	3159	2	2832	0
2.	Arunachal Pradesh	1933	1	13	0
3.	Assam	1076	1	3993	4
4.	Bihar	1771	0	1607	0
5.	Chhattisgarh	384	1	324	2
6.	Goa	293	0	113	0
7.	Gujarat	5590	9	5371	13
8.	Haryana	9921	13	2284	0
9.	Himachal Pradesh	19	1	251	0
10.	Jammu and Kashmir	153	0	77	0
11.	Jharkhand	102	0	388	1
12.	Karnataka	5077	9	5375	8
13.	Kerala	4075	25	6620	12
14.	Madhya Pradesh	2108	8	2321	5
15.	Meghalaya	13	0	91	0
16.	Maharashtra	4936	23	5653	22

1	2	3	4	5	6
17.	Manipur	52	0	35	0
18.	Mizoram	43	0	29	0
19.	Nagaland	21	1	0	0
20.	Odisha	2450	2	8142	11
21.	Punjab	14128	18	9314	8
22.	Rajasthan	4043	7	3051	16
23.	Sikkim	21	0	8	0
24.	Tamil Nadu	4535	12	2044	4
25.	Tripura	40	0	49	0
26.	Telangana	1831	2	2269	3
27.	Uttar Pradesh	2892	9	6698	33
28.	Uttarakhand	1655	1	2125	3
29.	West Bengal	8516	14	11069	28
30.	Andaman and Nicobar Islands	153	0	90	0
31.	Chandigarh	966	1	836	0
32.	Delhi	15867	60	3913	4
33.	Dadra and Nagar Haveli	1154	0	2821	0
34.	Daman and Diu	165	0	64	0
35.	Puducherry	771	0	407	2
TOTAL		99913	220	90277	179

\*Provisional till 14th Nov. 2016

### Statement-III

*Details of Clinically Suspected Chikungunya Fever Cases—year-wise for affected States/UTs (2015-2016)*

Sl. No.	Affected States/UTs	2015 (Prov.)	2016*
1.	Andhra Pradesh	817	798
2.	Arunachal Pradesh	35	217
3.	Assam	0	38
4.	Bihar	3	472
5.	Goa	561	265

Sl. No.	Affected States/UTs	2015 (Prov.)	2016*
6.	Gujarat	406	1184
7.	Haryana	1	2749
8.	Himachal Pradesh	-	1
9.	Jammu and Kashmir	-	1
10.	Jharkhand	21	47
11.	Karnataka	20763	12262
12.	Kerala	175	119
13.	Madhya Pradesh	67	1024
14.	Meghalaya	78	248
15.	Maharashtra	391	5329
16.	Odisha	81	1
17.	Punjab	180	2839
18.	Rajasthan	7	1686
19.	Tamil Nadu	329	59
20.	Telangana	2067	561
21.	Tripura	180	209
22.	Uttar Pradesh	0	1947
23.	Uttarakhand	0	35
24.	West Bengal	1013	921
25.	Andaman Nicobar Islands	68	9
26.	Chandigarh	1	1315
27.	Delhi	64	11515
28.	Puducherry	245	248
TOTAL		27553	46099

\*Provisional till 13th Nov. 2016

#### **Modernising CGHS dispensary, Shimla (HP)**

778. SHRIMATI RAJANI PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has received any representation from Prime Minister's office forwarded to Secretary, Department of Health and Family Welfare in the months